COURT- I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 103 of 2012

Dated : 31st July, 2014

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

M/s. Maruti Suzuki India Ltd **... Appellant(s)**
Versus
Haryana Electricity Regulatory Commission & Anr. **…Respondent(s)**

Counsel for the Appellant(s): **Mr. M.G. Ramachandran**

Counsel for the Respondent(s): **Ms. Shikha Ohri for HERC**
Mr. Varun Pathak with
Mr. Raheel Kohli for DHBVNL

ORDER

The Learned Counsel for the Respondent no. 2 is filing additional written submissions today after serving copy on the other side.

Post the matter for further hearing on ***02.09.2014 at 2.30 p.m.***

(Justice Surendra Kumar)	**(Rakesh Nath)**	**(Justice M. Karpaga Vinayagam)**
Judicial Member	**Technical Member**	**Chairperson**

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